

ORDER SHEET

O.A / MA / RA / CP NO. 1482 OF 2005Applicant/s Mangal khal Respds. U.O-I. & Or.Advocate for Applicant/sri S. Dwivedi Advocate for Respondent/sri A. Bhattacharya

Notes of the Registry	Orders of the Tribunal	Sheet No. 19
	<u>07.05.2010</u> <u>Hon'ble Mr. A.K. Gaur, JM</u> Sri S. Dwivedi, Counsel for the applicant has sent his illness slip. This Court is reluctant in granting adjournment in such old cases pertaining to the year 2005. It appears that the applicant has lost the interest in prosecuting the matter, accordingly, the O.A. is dismissed in default and for want of prosecution. <u>Sd/-</u> JM <u>But</u>	
		Contd. On Sheet No. _____